

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 4347
TO BE ANSWERED ON 02ND APRIL, 2026**

BHARATNET PROJECT IN UTTAR PRADESH

4347 DR. LAXMIKANT BAJPAYEE:

Will the Minister of Communications be pleased to state:

- (a) the status of all the phases of BharatNet project in Uttar Pradesh and the work done till date;
- (b) the district-wise details of Gram Panchayats connected with working FTTH and mobile towers connected using BharatNet, till date;
- (c) the challenges faced by Government for implementation of BharatNet project in the State and the steps taken to overcome these challenges; and
- (d) the mechanism in place and efforts made to ensure that systems provided are continuously working smoothly?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT
(DR. PEMMASANI CHANDRA SEKHAR)**

- (a) BharatNet programme has been approved for provision of broadband connectivity in a phased manner to all Gram Panchayats (GPs) in the country. As on 21.03.2026, out of 59,290 GPs, 47,553 GPs have been made service ready in Uttar Pradesh including Phase-I and Phase-II.
- (b) The district wise count of Gram Panchayat connected with working FTTH is placed at **Annexure-I**.
- (c) Challenges like Right of Way issues involving multiple agencies, damage of Optical Fiber Cable (OFC) due to development works etc. have been faced in the implementation of BharatNet across the country including Uttar Pradesh. The Telecommunications (Right of Way) Rules, 2024 (effective from January 01, 2025) under The Telecommunications Act, 2023, have accelerated telecom infrastructure deployment by standardising the Right of Way (RoW) framework, including uniform RoW charges nationwide for obtaining RoW permissions across different states and municipalities, thereby facilitating faster approvals and enabling timely deployment of telecom infrastructure across the country. The centralized RoW portal was launched on May 14, 2022, thus facilitating the streamlining of the RoW permissions for the deployment of telecom infrastructure viz. optical fiber cable (OFC) laying and telecom tower installation.
- (d) The Government has approved the Amended BharatNet Programme (ABP) to upgrade the network created under Phases I and II and to extend connectivity to remaining Gram Panchayats (GPs) in a ring topology, enhancing network reliability. The programme also provides for establishment of a Network Operations Centre (NOC) and operation and maintenance of the BharatNet network for a period of 10 years.

Annexure referred to Part (b) of the Rajya Sabha Unstarred Question No. 4347 for answer on 02.04.2026

SNo.	District	No of GPs covered with Working FTTH
1	AGRA	349
2	ALIGARH	107
3	AMBEDKAR NAGAR	84
4	AMETHI	245
5	AMROHA	99
6	AURAIYA	69
7	AYODHYA	225
8	AZAMGARH	124
9	BAGHPAT	39
10	BAHRAICH	62
11	BALLIA	52
12	BALRAMPUR	3
13	BANDA	168
14	BARA BANKI	207
15	BAREILLY	201
16	BASTI	293
17	BHADOHI	261
18	BIJNOR	405
19	BUDAUN	100
20	BULANDSHAHR	291
21	CHANDAULI	152
22	CHITRAKOOT	15
23	DEORIA	277
24	ETAH	30
25	ETAWAH	36
26	FARRUKHABAD	132
27	FATEHPUR	13
28	FIROZABAD	113
29	GAUTAM BUDDHA NAGAR	19
30	GHAZIABAD	69
31	GHAZIPUR	198
32	GONDA	49
33	GORAKHPUR	172
34	HAMIRPUR	87
35	HAPUR	30
36	HARDOI	138
37	HATHRAS	51
38	JALAUN	96
39	JAUNPUR	114
40	JHANSI	82
41	KANNAUJ	8

42	KANPUR DEHAT	152
43	KANPUR NAGAR	29
44	KASGANJ	7
45	KAUSHAMBI	76
46	KHERI	78
47	KUSHINAGAR	124
48	LALITPUR	100
49	LUCKNOW	179
50	MAHOBA	15
51	MAHRAJGANJ	103
52	MAINPURI	11
53	MATHURA	64
54	MAU	197
55	MEERUT	147
56	MIRZAPUR	62
57	MORADABAD	88
58	MUZAFFARNAGAR	239
59	PILIBHIT	152
60	PRATAPGARH	254
61	PRAYAGRAJ	405
62	RAE BARELI	41
63	RAMPUR	139
64	SAHARANPUR	148
65	SAMBHAL	93
66	SANT KABIR NAGAR	88
67	SHAHJAHANPUR	162
68	SHAMLI	16
69	SHRAWASTI	5
70	SIDDHARTHANAGAR	57
71	SITAPUR	93
72	SONBHADRA	24
73	SULTANPUR	194
74	UNNAO	139
75	VARANASI	353
76	Total	9299
